

Post
REGISTERED/A.D.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Application No. 679/86(T)
(W.P. No 1589/81)

To

Shri M. Nagarathanam
(Shri H. Subramanya Jois, Advocate)

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated the Sep. 21, 1986

... Applicant

Versus

1. The General Manager,
Southern Railway, Madras-3.

2. The Chief Personnel Officer,
Southern Railway, Madras.

... Respondents

(Shri A. Venugopal, Advocate)

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH
IN APPLICATION NO. 679/86(T)

Please find enclosed herewith the copy of the Order/~~Interim Order~~
passed by this Tribunal in the above said Application on 12.9.1986.

R. Jay
SECTION OFFICER
(Judicial)

Encl: As above.

1. Shri M. Nagarathanam
C/o Shri H. Subramanya Jois,
No 150/36, N.H.S. Road, V.V.P uram,
Bangalore-4.
2. Shri A. Venugopal
C/O Shri N.S.Srinivasan
Standing Counsel for Rly (Southern)
R.No 12-2nd Floor, SSB Mutt Buildings,
Tank Bund Road, Bangalore-9.

Advocate for
Applicant.

Advocate for
Respondent.

Received copy

22/10/86

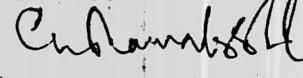
A-no 679/86 (CT)
(CWP NO-1589/81)

Date	Office Notes	Orders of Tribunal
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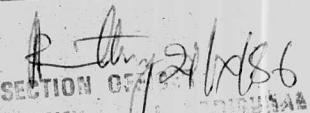
12.9.86.

None present for the applicant. Shri A. Venugopal, counsel for the respondents, present. He invites our attention to the fact that the applicant superannuated on 31.3.85, his date of birth being 9.3.1927, and consequently the prayers (a), (b) and (c) in paragraph 19 of the application/writ petition do not survive for consideration.

As the applicant has superannuated and is not present either in person or through his counsel today, it is reasonable to infer that he is not interested in this application/W.P. any longer and hence this application/W.P. is dismissed, accordingly.

 
(L.H.A. REGO) (CH. RAMAKRISHNARAO)
Member (AM) Member (JM)
12.9.1986. 12.9.1986.

TRUE COPY


SECTION OFFICE
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

